THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 15 .02.2025

No.HC.V-68/2021/151 /Estt. #### In exercise of powers conferred under Article 229 of the Constitution of India read with Rule 63B of the Gauhati High Court Services (Appointment, Conditions of Service & Conduct) Rules, 1967, Hon'ble the Chief Justice is pleased to engage Shri Robin Khan, retired Senior Private Secretary of the Registry, as Stenographer on contractual basis, at a rate of Rs. 800/- (Rupees Eight Hundred) only per day, under the head of account "2014-Admn. Of Justice-102-High Court-0152-Establishment (Charged) 05-Payment for Professional and Special Services-02-Legal Services (Charged)".

Sri Robin Khan's engagement in this Registry shall be initially for a period of 1 (one) year with effect from 2nd March, 2025.

By Order

Sd/-Shri Raktim Duarah

REGISTRAR GENERAL

Memo No.HC.V-68/2021/ 151 A /Estt. Copy to:-

Dated 15.02.2025

The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29. 1.

2. The Registrar (Vigilance/ Admin/ Judicial), Gauhati High Court, Guwahati.

- The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court,
- The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt, Dispur, Guwahati -6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt, Dispur, Guwahati-6.
- The Joint Registrar (.....), Gauhati High Court, Guwahati.
- 7. The Director of Accounts & Treasuries, Assam, Guwahati-6.
- 8. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
- 9. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
- 10. The Librarian- cum -Research Officer, Gauhati High Court, Guwahati.
- 11. The Treasury Officer, Kamrup (Metro) Treasury, Guwahati.
- 12. The Project Manager, Gauhati High Court, Guwahati, with a direction to upload this order in the official website of the Gauhati High Court.
- 13. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati. 14. The Administrative Officer (Judicial) (.....), Gauhati High Court, Guwahati.
- 15. The Chief Security Officer, Gauhati High Court, Guwahati.
- 16. The Court Officer-I & II, Gauhati High Court, Guwahati.
- 17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 18. The Gauhati High Court Notice Board (Old block and New block).
- 19. Person Concerned/The Order File.

REGISTRAR GENERA